

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W. P. (S) No. 1338 of 2015

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Pramod Kumar and Ors. Petitioners

Vrs.

The State of Jharkhand through the Secretary, Human Resources Development
Department (Primary Education), Govt. of Jharkhand, Ranchi & Ors.... Respondents

With

W. P. (S) No. 2355 of 2015

Sanjay Kumar Singh and Ors. Petitioners

Vrs.

The State of Jharkhand through the Secretary, Human Resources Development
Department (Primary Education), Govt. of Jharkhand, Ranchi & Ors.... Respondents

With

W. P. (S) No. 2964 of 2015

Sukh Jiwani Tuti and Ors. Petitioners

Vrs.

The State of Jharkhand through the Secretary, Human Resources Development
Department (Primary Education), Govt. of Jharkhand, Ranchi & Ors Respondents

With

W. P. (S) No. 4846 of 2015

Awadh Bihari Mishra and Ors. Petitioners

Vrs.

The State of Jharkhand through the Secretary, Human Resources Development
Department (Primary Education), Govt. of Jharkhand, Ranchi & Ors.... Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. Pandey Neeraj Rai, Adv.

For the Respondents : Mr. Anil Kr. Singh, Adv.

Mr. J.F.Toppo, Adv.

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The matters were taken up through Video Conferencing. Learned counsel for the parties had
no objection with it and submitted that the audio and video qualities are good.

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18/10.09.2021 As prayed for by the learned counsel for the respondent-State, put up these
cases after three weeks.

(Rajesh Kumar, J.)